COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 48 OF 2016 & APPEAL NO. 316 OF 2016 & IA NO. 656 OF 2016

Dated: 30th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 48 OF 2016

In the matter of:

Jharkhand Bijli Vitran Nigam Ltd. ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for Appellant(s) : Mr. Ajit Kumar, Sr. Adv.

Mr. Himanshu Shekhar

Mr. Navin Kumar Mr. Aabhas Parimal Ms. Aparajita Bhardwaj Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Rarrukh Rasheed for R-1

Mr. Ramji Srinivasan, Sr. Adv. Mr. Dhananjay K.Pathak for R.2

APPEAL NO. 316 OF 2016 & IA NO. 656 OF 2016

In the matter of:

Singhbhum Chamber of Commerce & Industries ... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.

Mr. Dhananjay K.Pathak

Counsel for the Respondent(s) : Mr. Ajit Kumar, Sr. Adv.

Mr. Himanshu Shekhar

Mr. Navin Kumar Mr. Aabhas Parimal Ms. Aparajita Bhardwaj

Mr. Jamnesh Kumar for R-2

ORDER

We have heard learned senior counsel for the parties.

List the matter for Orders on 31.05.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

mk/kt